

To

The Worthy Central Project Coordinator(e-Court),  
High Court of Jammu & Kashmir,  
Srinagar

Subject: - Report with regard to undated cases on weekly basis.

**No: Ang/SO/97**

**Dated: 12-07-2017**

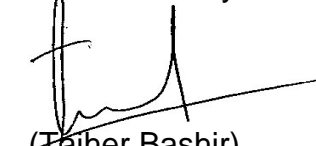
Sir,

With reverence and regards on the subject cited above, the court wise  
breakup of undated cases in CIS software as on 12-07-2017 server time  
at 10:35 AM is given below:-

<b>S No.</b>	<b>Name of Court</b>	<b>Civil Cases</b>	<b>Criminal Cases</b>	<b>Total</b>
1	Principal District & Sessions Judge	149	85	234
2	Add. District & Sessions Judge	169	64	233
3.	Chief Judicial Magistrate	14	13	27
4.	Spl. Mobile Magistrate	171	79	250
5.	Munsiff	15	36	51
6.	Dist. Mobile Magistrate	41	1	42
<b>Grand Total of Undated Cases</b>				<b>837</b>

Hence Report is submitted for your kind perusal.

Yours faithfully



(Tajher Bashir)  
System Officer,  
e-Court, Anantnag